



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 15.04.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023 Part Heard	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	Deepak Khurana	Abhishek Puri- R1 Aakarshan Sahay- R2
2.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	Sadapurna Mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25 Avneesh Garg Kumar Anurag Singh
3.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors. With	Saurabh Jain Sugam Seth	Indrani Mukherjee Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gaurav Kejriwal-29 Shikhar Tandon-R18 - 23
4.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee Indrani Mukherjee Zain. A. Khan-R16

5.	Comp. App. (AT) (Ins) No. 56 of 2024 & I.A. No. 174, 7733 of 2024 Part Heard	Reliance Realty Ltd. Vs. Anup Kumar, Liquidator of Independent TV Ltd.	Vaijayant Paliwal	Shankari Mishra Abhishek Anand Niharika Tanwar
6.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 Part Heard	Sanjeev Abrol Vs. Rahul Singh & Ors. With	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
7.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024 Part Heard	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors. With	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi
8.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	Kapil Payla	Manish Jain
9.	Competition App. (AT) No. 15 of 2021 Part Heard	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff Rohan Arora	Balaji Subramanian Davander Prasad, Dy. Director Law CCI
10.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727 of 2023, 1831 of 2025 Part Heard	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty

<p>11.</p>	<p>Comp. App. (AT) (Ins) No. 983 of 2021 & I.A. No. 1873 of 2025</p> <p>Part Heard</p>	<p>Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors.</p> <p>With</p>	<p>Akash Tandon</p>	<p>Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2</p>
<p>12.</p>	<p>Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725 of 2023 & 1876 of 2025</p> <p>Part Heard</p>	<p>Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr.</p> <p>With</p>	<p>Akash Tandon</p>	<p>Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1</p>
<p>13.</p>	<p>Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023</p> <p>Part Heard</p>	<p>IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors.</p> <p>With</p>	<p>Samir Malik</p>	<p>Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29</p>
<p>14.</p>	<p>Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022 & 1394 of 2025</p> <p>Part Heard</p>	<p>IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors.</p> <p>With</p>	<p>Samir Malik</p>	<p>Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29</p>
<p>15.</p>	<p>Comp. App. (AT) (Ins) No. 66 of 2022</p> <p>Part Heard</p>	<p>Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.</p> <p>With</p>	<p>Roohe Hina Dua</p>	<p>Vikram Nankani Aman Gandhi Nikhil Apte-R1</p>

<p>16.</p>	<p>Contempt Case (AT) No. 17 of 2022 in Comp. App. (AT) (Ins) No. 1063 of 2021</p>	<p>IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary</p> <p>With</p>	<p>Samir Mail</p>	<p>Ashish Choudhary Aakash Tandon-R1 Apoorva Kaushik Rahul Kumar-R3</p>
<p>17.</p>	<p>Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021</p>	<p>IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary</p> <p>With</p>	<p>Samir Mail</p>	<p>Ashish Choudhary Aakash Tandon-R1 Apoorva Kaushik Rahul Kumar-R3</p>
<p>18.</p>	<p>Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 2021</p>	<p>IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.</p>	<p>Samir Malik</p>	<p>Nikhil Apte Parthasarathy BoseR1 Rubin.V Saloni Rahul Saxena-R2</p>

By order of Hon'ble Chairperson
-Sd/-
Registrar